

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/2314/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 2nd April
March, 2025

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2025/236 dtd. 26.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.03.2025**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/ 2315 /A dated, 02-04-2025

Copy to :

✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

